

	₹ in lakh		
Compensation	Deceased	Permanent disabled	Injured
Gail	20.00	5.00	0.50
Prime Minister's National Relief Fund	2.00	--	0.50
Government of Andhra Pradesh	3.00	--	--

**Blast in gas pipeline at Tatipaka, A.P.**

860. SHRI SANJAY RAUT:

SHRI C.M. RAMESH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether a major blast and fire broke out in a pipeline operated by State-owned energy company GAIL at Tatipaka in the East Godavari district of Andhra Pradesh and disrupted supplies to a power station and closed two gas fields on 27 June, 2014;

(b) if so, the details thereof along with the number of people injured/killed and still missing after the incident;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the details and the outcome thereof; and

(e) the details of steps taken/proposed to be taken by Government for the safety and security of oil and gas installations by avoiding such incidents in the future ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. Due to an incident of fire and blast in GAIL's Tatipaka-Kondapalli gas pipeline near Tatipaka terminal in East Godavari District of Andhra Pradesh on 27.6.2014, gas supplies to Lanco power plant in Kondalpalli (Vijaywada) were disrupted. 21 persons were killed in the incident and 18 others were injured. No missing persons were reported.

(c) and (d) A Committee comprising of representatives from Ministry of Petroleum and Natural Gas, Oil Industry Safety Directorate (OISD), Petroleum Explosives Safety Organization (PESO), National Disaster Management Authority (NDMA) and Hindustan Petroleum Corporation Ltd. (HPCL) has been constituted for carrying out an inquiry into the incident. The Committee is yet to submit its final report.

(e) In order to ensure safety and security of gas pipelines, various measures are already in place which are being carried out regularly. These include periodical internal cleaning, cathodic protection to prevent external corrosion and intelligent pigging of pipelines to identify internal metal loss, daily foot patrolling in populated/urban centers, periodical technical audit of the pipeline operations and maintenance by authorities such

as PNGRB and OISD. Further, after the incident, the following actions are being taken by GAIL to prevent recurrence of such incidents in future:

- (i) Gas sampling and analysis at source point.
- (ii) Undertaking review and benchmarking of standard operating processes with respect to global pipeline operators.
- (iii) Creation of pipeline health monitoring group to monitor pipeline integrity and safety.
- (iv) Increased frequency of internal cleaning of pipelines.
- (v) Intense technical audit of pipeline operations and maintenance by statutory authorities.
- (vi) Increased frequency of various pipeline monitoring activities.

#### **Import of petroleum products**

861. DR. BHALCHANDRA MUNGEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the proportion of domestic production and import of petroleum products during the last three years ending 31 March, 2014;

(b) the amount of expenditure on imports of petroleum products during the last three years ending 31 March, 2014;

(c) the factors that constrained the increase in the domestic production of petroleum products; and

(d) the steps Ministry proposes to undertake to overcome these constraints ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The proportion of domestic production and imports of petroleum products during the last three years ending 31st March, 2014 is given in Table-1 below:

*Table-I: Details of Domestic Production and imports during 2011-12 to 2013-14 (P)*

Year	Production of Petroleum Products Million Metric Tonnes (MMT)	Import of Petroleum Products MMT	Ratio of Import to Production of Petroleum Products
2011-12	203.99	15.85	1 : 13
2012-13	217.82	15.77	1 : 14
2013-14 (P)	220.2	16.72	1 : 13